

**FORM III**

(See Rule 4)

1. Name of the Member  
(in block letters)
2. Father's/Husband's Name
3. Permanent Address
4. Delhi Address
5. Date of Election/Nomination
6. Party affiliation as on—
  - (i) date of Election/Nomination
  - (ii) date of signing this form

**DECLARATION**

I .....hereby declare that the information given above is true and correct.

In the event of any change in the information above, I undertake to inform the Chairman immediately.

*Date*

*Signature/thumb  
impression of Member*